

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.3528/2020
(S.W.P. No. 986/2014)

Wednesday, this the 07th day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Anand Mathur, Member (A)**

Tehmina Jan,
Aged about 27 years,
D/o Siraj-Ud-Din Haqani,
R/o Chinkral Mohalla, Habba Kadal,
Srinagar, Jammu and Kashmir.

..Applicant
(Mr. M. Anis Ul Islam, Advocate)

VERSUS

1. Jammu and Kashmir Service Selection Board,
Through its Chairman,
Sehkari Bhavan, Railhead Complex,
Bahu Plaza, Jammu.

..Respondent
(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned counsel for the applicant submits that the TA has become infructuous. It is accordingly dismissed. There shall be no order as to costs.

**(Anand Mathur)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

April 7, 2021
/sunil/rk/